

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Government have no information to this effect

(b) and (c). Do not arise

Sindri Fertilizers and Chemicals (Private) Ltd.

*854. { Shri Subodh Hansda:
Shri S. C. Samanta:
Shri R. C. Majhi:
Shri Ansar Harvani:
Shri Daljit Singh:
Shri Kamal Singh:
Qazi Matin:
Shri Prabhat Kar:
Shri Aurobindo Ghosal:

Will the Minister of Commerce and Industry be pleased to state.

(a) whether the expansion scheme for the production of Urea and double salt at Sindri Fertilizers and Chemicals (Private) Ltd has been completed;

(b) if so, whether this project has been commissioned into operation; and

(c) what is the target of production of the project?

The Minister of Industry (Shri Manubhai Shah): (a) The erection of the various plants has been completed.

(b) The plants are under commissioning and trial runs are being made

(c) The plants have been designed for the production of 1,40,000 metric tons of Ammonium Sulphate nitrate and 24,500 metric tons of Urea per year

Industrial Disputes Act

*855. { Shri Ram Krishan Gupta:
Shri Siddananjappa:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 850 on the 11th December, 1958

and state at what stage is the question of amendment of Industrial Disputes Act?

The Deputy Minister of Labour (Shri Abid Ali): The question of amendment of Industrial Disputes Act was considered by the Committee set up by the Standing Labour Committee for this purpose on the 16th-17th January, 1959, and the recommendations made by it are under examination

Indian Jute Mills Association

*856. Shri Rameshwar Tanti: Will the Minister of Commerce and Industry be pleased to state.

(a) whether any delegation sponsored by the Indian Jute Mills Association has gone to the USA and Australia last year,

(b) how much foreign exchange was spent on the delegation; and

(c) whether Government are considering to send such delegations from other trades?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) A delegation visited Australia in 1958. No delegation was sponsored by the Indian Jute Mills Association to USA

(b) Foreign exchange equivalent to Rs 19,920 was released to the delegation

(c) Such delegations are considered as and when occasion arises

Fountain Pens and Razor Blades

*857. Pandit D N. Tiwary: Will the Minister of Commerce and Industry be pleased to state

(a) whether any efforts have been made to assess the quality of fountain pens and razor blades produced in the country;

(b) whether Government are aware that the standard and quality of fountain pens and razor blades have somewhat deteriorated;